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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 413/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Shubham Pharmachem Pvt. Ltd.  
V/s.  
Erica Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	MANGESH R. Kokare i/b Zaid S. Ansari Associate for Petitioner	Advocate for Petitioner	

**ORDER**

**TCP No. 413/I&BP/NCLT/MB/MAH/2017**

At request of the Petitioner's counsel, list this matter on 04.08.2017, with a direction to the Petitioner to file Form 5 before 15.07.2017 failing which this Petition will be abated.

The Petitioner is directed to communicate the next date of hearing to the Respondent.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)